

Housing Shortage in Delhi

439. SHRI VIJAY KUMAR MALHOTRA:
Will the Minister of URBAN DEVELOPMENT
be pleased to state:

(a) whether Government have under-
taken a fresh study about the requirement of
houses in Delhi;

(b) if so, the details thereof;

(c) whether Government have formu-
lated any plan to meet the housing shortage;
and

(d) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT
(SHRI MURASOLI MARAN): (a)
No, Sir.

(b) Question does not arise.

(c) and (d). DDA's plan is to provide
approximately 4.8 lakh dwelling units during
the 8th Five Year Plan period.

Unemployed Registered in Delhi

440. SHRI VIJAY KUMAR MALHOTRA:
Will the Minister of LABOUR be pleased to
state:

(a) the number of unemployed post-
graduates, graduates and under graduates
waiting for employment in Employment
Exchanges in Delhi upto 31 December, 1989;
and

(b) when these unemployed youths are
likely to be provided with employment jobs?

THE MINISTER OF LABOUR AND
WELFARE (SHRI RAM VILAS PASWAN):

(a) The number of post-graduate, graduate
and under-graduate job-seekers on the live
register of employment exchanges, not all of

whom are necessarily unemployed, in the
Union Territory of Delhi as on 31.12.1989
were as under:

	<i>No. on Live Register (Provisional) (in thousands)</i>	
Post-graduate	..	40.1
Graduate	..	155.1
Under-graduate (Matric but below graduate)	..	369.0

(b) Employment Exchanges are only
one amongst several agencies doing place-
ments. The placement of job-seekers by the
Employment Exchanges depends on the
number of suitable vacancies that are noti-
fied to them.

**Sale of Surplus land for Modernisation
of Textiles Mills in Bombay**

441. SHRI VAMANRAO MAHADIK:
Will the Minister of TEXTILES be pleased to
state:

(a) whether National Textile Corpora-
tion (NTC) and certain private textile mills in
Mumbai have sought approval of Union
Government for sale of the surplus land
under the plea of funds for modernisation;

(b) if so, the names of the NTC units and
private textile mills; and

(c) whether the interest of textile labour
will be protected in their rehabilitation, if
Government permit the sale of surplus land?

THE MINISTER OF TEXTILES AND
MINISTER OF FOOD PROCESSING IN-
DUSTRIES (SHRI SHARAD YADAV). (a)
Yes, Sir.

(b) The question of sale of surplus land in Indu Dye Works, Bombay, a textile unit under NTC is under consideration of Government.

As regards sale of surplus land belonging to private textile mills, the power to grant permission for such sale rests with the State Governments concerned.

(c) The proposed sale of surplus land belonging to Indu Dye Works, will not lead to retrenchment of workers. Hence, the question of rehabilitation does not arise.

Food processing units in Kerala

442. SHRI S KRISHNA KUMAR Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state

(a) whether Government have proposal to set up more food processing units during the coming financial year,

(b) if so, the details thereof,

(c) whether the state of Kerala too is being considered for the setting up of such units, and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV) (a) to (d). Modern Food Industries Ltd and North Eastern Regional Agricultural Marketing Corporation Limited which are public sector undertakings under the administrative control of Ministry of Food Processing Industries have proposals to set up some new units in the food processing sector in various States. However, there is no proposal to set up any food processing unit in the State of Kerala in the central public sector.

ESI Benefits to Coir Industry

443. SHRI S. KRISHNA KUMAR: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to extend the coverage of the ESI benefits to more sectors of industrial and manufacturing activity,

(b) if so, the details thereof;

(c) whether Government would consider extending the ESI benefits to the Coir Industry in Kerala, and

(d) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b) Yes, Sir. The ESI Scheme is being implemented area-wise, in phases. According to the phased programme for extension of the scheme for the year 1990-91, the scheme is to be implemented in 60 new industrial centres covering about 1.13 lakhs additional employees in the country.

(c) Coir factories, which are either run with power and employing ten or more persons or run without power and employing twenty or more persons and located in the areas where the scheme has already been implemented, are already covered.

(d) Does not arise.

[*Translation*]

Supply of Water by Haryana to Delhi

444. SHRI JANARDAN TIWARI: Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether unfiltered water being supplied to Delhi by Haryana for drinking purposes is highly contaminated;